

22. 02.08.2018 Because of cease work call by the Bar Association today after lunch, counsel for the parties are not present.

In compliance of this Court's order dated 24.07.2018 an affidavit of the Collector and District Magistrate, Ganjam has been filed today, which is taken on record.

List on 7<sup>th</sup> August, 2018.

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**(VINEET SARAN)**  
**CHIEF JUSTICE**

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**(Dr. B.R. SARANGI)**  
**JUDGE**